

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.748/2019

AND  
CONTEMPT PETITION No.58/2019  
in OA No.748/2019

Date of Decision: 10<sup>th</sup> March, 2021

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)  
RAVINDER KAUR, MEMBER (J)

ORIGINAL APPLICATION No.748/2019

1. Central P.W.D. Engineers' Association,  
Through its:Regional Secretary-Western  
Region, Office at:29/982, CGS Colony,  
Sector VII, Antop Hill, Mumbai - 400 037,  
State of Maharashtra.
2. Shishpal Singh  
(Son of Late Shri Jai Bhagwan)  
Date of Birth:25.10.1966,  
Age 53 years 01 month,  
Working as:Assistant Engineer (Civil)  
(Group 'B' Post), in the office of  
Executive Engineer, MCD-I, CPWD,  
Mumbai at 5<sup>th</sup> Floor, Old CGO Building,  
Pratishtha Bhavan, 101, M.K. Road,  
New Marine Lines, Churchgate,  
Mumbai - 400 020 and  
residing at:C-301, 3<sup>rd</sup> Floor,  
Silver Tower, Kandivali (East),  
Mumbai - 400 101,  
State of Maharashtra.
3. M. Ranga Rao  
(son of Late Shri M. Polaiah)  
Date of Birth:01.06.1970,  
Age 49 years 05 months  
Working as:Assistant Engineer (Civil)  
(Group 'B' Post), in the office of  
the ADG, WR-1, 15<sup>th</sup> Floor,  
Pratishtha Bhavan, 101, M.K. Road,  
New Marine Lines, Churchgate,  
Mumbai - 400 020 and  
residing at: 2003/A-Wing, 20<sup>th</sup> Floor,  
Mitniketan, Sanskruthi Layout,  
Thakur Complex, 90 Ft. Road,  
Kandivali (East), Mumbai - 400 101,

State of Maharashtra.

... *Applicants*

( By Advocate *Shri R.G. Walia*)

**VERSUS**

1. Union of India  
Through : Secretary,  
Government of India,  
Ministry of Housing and Urban Affairs,  
CPWD (Central Public Works Department)  
Nirman Bhawan, Maulana Azad road,  
New Delhi - 110 011.
2. Director General,  
Government of India,  
Ministry of Housing and Urban Affairs,  
CPWD (Central Public Works Department),  
A-Wing, Room No.101, Nirman Bhawan,  
New Delhi - 110 011.
3. Special Director General  
Project Region Mumbai,  
CPWD (Central Public Works Department),  
16<sup>th</sup> Floor, Pratishtha Bhavan,  
101, M.K. Road, New Marine Lines,  
Churchgate, Mumbai - 400 020.
4. Director (Expenditure)  
Government of India,  
Ministry of Finance,  
Department of Expenditure,  
Room No.76  
New Delhi - 110 001(India)      ... *Respondents*

( By Advocate *Ms. Neeta Masurkar*)

**CONTEMPT PETITION No.58/2019**  
**in OA No.748/2019**

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Through its:Regional Secretary-Western  
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 Mumbai - 400 020 and  
 residing at: C-301, 3<sup>rd</sup> Floor,  
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 Mumbai - 400 020 and  
 residing at: 2003/A-Wing, 20<sup>th</sup> Floor,  
 Mitniketan, Sanskruthi Layout,  
 Thakur Complex, 90 Ft. Road,  
 Kandivali (East), Mumbai - 400 101,  
 State of Maharashtra. ... *Contempt Petitioners*

(By Advocate Shri R.G. Walia)

**VERSUS**

1. Prabhakar Singh  
 Director General  
 Government of India,  
 Ministry of Housing and Urban Affairs,  
 CPWD (Central Public Works Department),  
 A-Wing, Room No.101, Nirman Bhawan,  
 New Delhi - 110 011.
2. Usha Batra  
 Special Director General  
 Project Region-Mumbai (WR)  
 CPWD (Central Public Works Department)  
 16<sup>th</sup> Floor, Pratishtha Bhavan,

101, M.K. Road, New Marine Lines,  
Churchgate, Mumbai - 400 020. . . . Contemnor  
respondents

(By Advocate Ms. N.V. Masurkar)

Proceeding conducted through videoconferencing with  
consent of counsels for the parties

ORDER (ORAL)  
Per: Ravinder Kaur, Member (J)

Present:

Advocate Shri R.G. Walia for the  
applicants/Contempt Petitioners. Advocate Ms. Neeta  
Masurkar for the respondents.

2. Shri Walia submits that he has instructions from  
the applicants to withdraw the present OA as well as  
Contempt Petition since the respondents have already  
granted them the relief prayed for in the OA.

3. In the circumstances, the Original Application  
as well as Contempt Petition are dismissed as  
withdrawn. MA No.699/2019 stands closed.

(Ravinder Kaur)  
Member (J)

(Dr. Bhagwan Sahai)  
Member (A)

ma.

31/03/21